

Raw Cane

1043. { Shri Subodh Hansda:
 { Shri S. C. Samanta:
 { Shri E. C. Majhi:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have any account of raw cane produced in the forests of India;

(b) whether this is sufficient to meet our requirements;

(c) in which part of the country this is largely found; and

(d) how it is exploited for different industries?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) About 55,000 Cwt. annually.

(b) From field and market studies of the cane areas in various states it is considered that the present production is insufficient

(c) Cane (Rattan) is largely found in Assam, West Bengal, Kerala, Mysore and Madras and to some extent in Orissa, Andhra Pradesh, Bombay, and Uttar Pradesh.

(d) The right to collect canes from forests auctioned annually by State Forest Departments. The highest bidder who gets the lease arranges for their collection and distribution to various industries

Scheme for Improvement of Market Intelligence

1044. { Shri E. C. Majhi:
 { Shri Subodh Hansda:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the integrated scheme for improvement of market intelligence has been accepted and implemented by all the States; and

(b) if not, the names of such States and the reasons for not accepting and implementing the scheme?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). The Scheme has been accepted in principle by all the States. The States of Andhra Pradesh, Assam, Bihar, Bombay, Madras, Mysore, Orissa, Punjab and Rajasthan have already implemented the scheme, and the States of Madhya Pradesh, Uttar Pradesh and West Bengal are considering the scheme for implementation during the current financial year. The remaining two States of Kerala and Jammu and Kashmir are very likely to implement this scheme during 1959-60.

Ayurvedic Colleges

1045. { Shri N. Keshava:
 { Shri Padam Dev:

Will the Minister of Health be pleased to state:

(a) the number of Ayurvedic Colleges in India (State-wise);

(b) the number of students attached to these colleges (State-wise); and

(c) whether any post-graduate research is being done in any of these colleges?

The Minister of Health (Shri Karmarkar): (a) to (c). A statement furnishing information in regard to parts (a), (b) and (c), is placed on the Table [See Appendix II, annexure No 87]

Sugar Factories

1046. Shri Ram Krishan: Will the Minister of Community Development and Cooperation be pleased to refer to the reply given to a supplementary raised on Starred Question No. 568 on the 4th December, 1958, and state at what stage is the scheme of setting up eleven Cooperative Sugar Factories?

The Parliamentary Secretary to the Minister of Community Development and Cooperation (Shri E. S. Murthy): Arrangements have been made for